

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-54-2020**

Jagdish Chowgule

... Applicant

Versus

Government of Goa & Ors.

... Respondents

Shri Neelesh Takkekar, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 31st AUGUST 2020****P.C. :**

The applicant's counsel seeks three weeks' time to take steps and serve notice on the unserved respondents.

2. Post the matter on 21.09.2020.

DAMA SESHADRI NAIDU, J.

NH